CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP.No.200 of 1997 in OA.No.673 of 1997

Dated New Delhi, this 5th day of September, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN(J) HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Ishwar Dass S/o Lt. Shri Prem Chand R/o Vill. Ambotu P.O. Bhareli (Kutiara) Tehsil Dehra, Dist. Kangra Himachal Pradesh: 176036.

... Petitioner

By Advocate: Shri M. K. Gupta

versus

- 1. Shri T. R. Kakkar
 Commissioner of Police
 Police Headquarters
 I.P. Estate
 NEW DELHI 110 002.
- 2. Shri L. S. Sailo
 Deputy commissioner of Police
 9th Battalion
 Pitampura Police Lines
 DELHI.

... Respondents

By Advocate: Shri Jog Singh

ORDER (Oral)

Dr Jose P. Verghese, VC(J)

The counsel for the petitioner states that he has received the order reinstating the petitioner in service with immediate effect. In view of this order, nothing more remains to be done in this C.P.

The C.P. is disposed of. Notice discharged.

(K. Muthukumar)
Member(A)

(Dr Jose P. Verghese)
Vice Chairman(J)

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